

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-358/ND/2020

IN THE MATTER OF:

M/s Perfect Infraengineers Ltd

....Applicant

Vs

M/s L G Electronics India Pvt Ltd

....Respondent

SECTION

U/s. 9 of IBC, 2016

Order delivered on 26.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kapil

For the Respondent : Ms. Manish

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed three days before the next date of hearing. List the case on **17.03.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)